

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Comp. Appeal (AT) (Ins) No. 288 of 2020**

**IN THE MATTER OF:**

**Gurdeep Singh Anand & Anr.**

**...Appellants**

**Versus**

**ASP Sealing Products Ltd.  
Through IRP Ashish Singh.**

**...Respondent**

**Present:**

**For Appellant:- Mr. Rakesh Kumar with Mr. Ankit Sharma and  
Mr. Himanshu, Advocates.**

**For Respondent:**

**O R D E R**

**17.02.2020** At the request of the Learned counsel for the Appellant side, the matter is adjourned to **19<sup>th</sup> February, 2020.**

[Justice Venugopal M.]  
Member (Judicial)

[Vijai Pratap Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)

RK/nn